

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

C. P. NO. 150(ND)/2012

**PRESENT: SMT. INA MALHOTRA**  
**HON'BLE MEMBER(J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2017.**

**NAME OF THE COMPANY:** Mrsa Euo Apex BV Vs. Bharat Apex Ind.

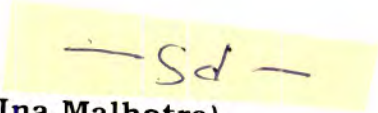
**SECTION OF THE COMPANIES ACT:** 397/398

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner (s)	: Mr. Manoj K. Singh and Ms. Vijaya Singh, Advocates Ms. Arpita Karmarkar, CS		
	For the Respondent (s)	: None		

**ORDER**

As the matter is part heard, be listed before the regular Bench on 14<sup>th</sup> December, 2017.

Ld. Counsel submits that steps for compliance of the previous order shall be undertaken by the next date of hearing.

  
**(Ina Malhotra)**  
**(Member (J))**